



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G001040/DA No-862/2023

दिनांक:-

Date: 30/12/2023

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg,
New Delhi.
E-mail-judicial-ngt@gov.in

Subject: Submission of Joint committee report pursuant to the order dated 11.10.2023 passed by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No.862/2022 Pankaj Kumar Mishra Vs Union of India & Ors.

Sir,

In Compliance of Hon'ble NGT order dated 11.10.2023 in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra Vs Union of India & Ors., the Joint committee report is being filed herewith.

It is requested that the aforesaid Joint committee report may be presented before the Hon'ble Tribunal for kind consideration.

Encl.: As above.

Yours faithfully,


(U.K. Gupta)
Regional Officer

Endt. No. & date as above.

Copy to:-

1. District Magistrate, Sonbhadra for kind information please.
2. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information & necessary action please.
4. Shri Pradeep Mishra, Advocate, Supreme Court, 138, New Lawyer's Chamber, Supreme Court of India, New Delhi-110001.

Regional Officer

Joint Committee Report in compliance of Hon'ble NGT order dated 10.05.2023 in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra versus Union of India & Ors..

Hon'ble NGT vide its Order dated 10.05.2023 in the matter of Original Application No. 862/2022 Pankaj Kumar Mishra versus Union of India & Ors, had instructed as following:-

....."13. With regard to the issues not covered by the order dated 18.01.2021 i.e. compliance by mining units and stone crushers, we constitute a Joint Committee of CPCB, UP AND MP PCBs and District Magistrates and DFOs Singrauli area in UP and MP (nodal agency being CPCB and concerned State PCB) to oversee compliance of norms and determine the liability of erring units on 'Polluter Pays' principle for past violations having regard to nature and extent of violation, cost of remediation and turnover of the units. This exercise be completed within three months. The joint Committee may also undertake carrying capacity of the area to sustain the number of stone crushers and sitting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data. Forest Departments of UP and MP may also take necessary action under the relevant statutory provisions to ensure that no fly ash/ash slurry or waste is dumped in forest area and necessary and requisite plantations are undertaken. The Forest Departments may also take necessary action against the violators, following due process of law. The Committee may also give the status of execution of plan to bring down Comprehensive Environmental Pollution Index (CEPI) level. The joint Committee may give its report by 15.09.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

".....List for further consideration on 11.10.2023....."

1. That in compliance of Hon'ble NGT directions, the interim report of joint committee has been filed vide reference number G000791/OA-862/2022/2023 dated 09.10.2023.

2. That after reviewing above mentioned interim report of joint committee dated 09.10.2023, Hon'ble NGT vide its Order dated 11.10.2023 in the matter of Original Application No. 862/2022 Pankaj Kumar Mishra versus Union of India & Ors, instructed as following:-

....."3. The interim report dated 09.10.2023 has been filed by the joint Committee. Learned Counsel for the UPPCB seeks two months' time to file the final report in pursuance to the directions which have already been issued.

.....8. The applicant present in person at this stage has raised the issue that due to heavy transportation of coal ash in Singrauli and Sonbhadra, the roads are damaged and pollution is being caused. He has further submitted that the fly ash is being transported in the open trucks violating the norms and that the entire activity of transportation and storage of the fly ash is done within the area of 30 kms in Singrauli and Sonbhadra falling in the States of UP and MP which is creating health hazard in violation of CPCB guidelines March 2019, for disposal/utilization of fly ash for reclamation of low lying areas and in stowing of abandoned mines/quarries, Para 4.2 of the Guidelines for loading, unloading, storage, transportation of fly ash.

9. The joint Committee will respond to the above submission in the final report which is to be submitted within two months.

10. List on 03.01.2024."

3. That it is submitted that the committee focused on the following major issues of concern in the said matter :-

3.1. Evaluation of Carrying capacity of the stone crusher area to sustain the number of stone crushers and sitting criteria required to be followed including in terms of inter-se distance.

3.2. Issue of fly ash being transported in the open trucks violating the norms and that the entire activity of transportation and storage of the fly ash,

which is being done within the area of 30 kms in Singrauli M.P. and Sonbhadra U.P.

The factual status based on the information provided by the concerned departments and observations made by the committee during the field visit is as below:-

4. Evaluation of Carrying capacity of the stone crusher area to sustain the number of stone crushers and sitting criteria required to be followed including in terms of inter-se distance.

4.1. The committee felt the need of technical assistance for evaluation of carrying capacity study and hence the committee is in opinion to conduct such study through any reputed research organization such as National Environmental Engineering Research Institute (NEERI), BHU & AIIMS etc. As requested by the committee, the UPPCB has approached to CSIR-NEERI, New Delhi for the same vide letter no. G000776/O.A. No. 862/2022/2023 dated 29.09.2023 and again vide letter no. G000966/O.A. No. 862/2022/2023 dated 13.12.2023. (Copy attached as Annexure-1, 2)

4.2. That UPPCB has also approached to CSIR-NEERI, Nagpur for the same vide letter no. G000860/O.A. No. 862/2022/2023 dated 03.11.2023. and vide letter no. G000920/O.A. No. 862/2022/2023 dated 06.12.2023. (Copy attached as Annexure-3, 4), Institute of Environment and Sustainable Development, Banaras Hindu University (BHU), Varanasi for the same vide letter no. G000919/O.A. No. 862/2022/2023 dated 06.12.2023. (Copy attached as Annexure-5).

4.3. Subsequently, in view the directives of the Hon'ble NGT, CSIR-NEERI, Delhi proposed site visit and discussion with the concerned officials/stakeholders to understand the ground situation and formulate proposal on carrying

capacity study. NEERI team visited various stone crushers and the surrounding area including operational mines within the Dala, Billi, Obra region of District-Sonbhadra on dated 27.12.2023 along with the joint committee and asked for the relevant information about the region, stone crushers, mining, transportation network, traffic movement, air quality data, meteorological data etc. NEERI has assured to submit the proposal shortly to undertake the desired detailed study and have informed that after receipt of all the requisite data, the study will take about three months' time. (Photographs of field visits attached as Annexure-6)

5. The fly ash is being transported in the open trucks violating the norms and that the entire activity of transportation and storage of the fly ash is done within the area of 30 kms in Singrauli and Sonbhadra falling in the States of UP.

5.1. The UPPCB has directed to all thermal power plants of District-Sonbhadra for the transportation, disposal / utilization of fly ash and reclamation of low lying areas as per guideline issued by CPCB vide letter no. G000801/O.A. No. 862/2022/ 2023 dated 18.10.2023. (Copy attached as Annexure-7.)

5.2. UPPCB has also directed to Coal Mining projects & Thermal Power Plants of District Sonbhadra region for covering the trucks with tarpaulin sheets for transportation of coal and ash by road and not to use thin LDPE sheets/green net only to prevent spillage and fugitive emission of coal dust and fly ash during transportation vide its letter dated 13.12.2023. (Copy attached as Annexure-8.1 & 8.2)

6. Findings and Suggestions of the committee.

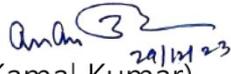
6.1. The committee is in opinion that UPPCB shall submit above said study report before Honorable NGT after receiving it from CSIR-NEERI,

Nagpur/New Delhi. Hon'ble NGT may allow UPPCB for reimbursement of the fund required for the above study from the Environment restoration funds account or Environmental compensation funds account. Further, as per directions issued by Honorable NGT, action shall be taken by the concerned departments accordingly.

- 6.2. Stringent surveillance on polluting units is required to ensure for the regular compliance by them.
- 6.3. Further stringent action needs to be taken for complying guideline related to the Transportation, disposal/utilization of fly ash and reclamation of low lying areas issued by CPCB.
- 6.4. Setting of advance CCTV Camera network on main public roads used for the transportation of the coal, fly ash etc. for proper surveillance.



(U.K. Gupta),
Regional Officer
U.P.C.B.,
Sonebhadra



(Kamal Kumar)
Scientist-E,
CPCB PO-
Agra



(Ashutosh Dubey)
ADM(N/G)
Sonebhadra



Divisional Forest
Officer,
Renukoot,
Sonebhadra



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



Amexure No. 1217

संदर्भ संख्या:-

Ref.No.: G000776 / O.A. No. 862/2022/2023

दिनांक:-

Date: 29.09.2023

To,

Chief Scientist & Head,
CSIR-National Environmental Engineering Institute(NEERI),
A Constituent Laboratory of CSIR,
Delhi Zonal Center, A-93-94,
Naraina Industrial Area, Phase-I, Naraina,
New Delhi - 110028.

Subject: To calculate the carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. In compliance of order passed by Hon'ble NGT in the matter of O.A. No. 862/2022.

Sir,

Kindly refer to the above noted subject, order passed on 10.05.2023 by Hon'ble NGT in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra V/s. Union of India & Ors,(Copy enclosed). Through this order, Hon'ble NGT constituted Joint Committee & directed to carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data.

Aforesaid of above, on the behalf of the member of Joint Committee, we requested that kindly provide me relevant information for further process. We look forward your favourable reply as soon as.

Encl.: As above.

Yours faithfully,

RAMESH Digitally signed
by RAMESH
KUMAR KUMAR SINGH
Date: 2023.09.29
SINGH 13:15:36 +05'30'

(R.K. Singh)

Regional Officer

Endt. No. & date as above.

Copy to:-

1. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.

Regional Officer

8/c



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G-000966/OA-862/2022/2023

दिनांक:-

Date: 13/12/2023

To,

Chief Scientist & Head,
CSIR-National Environmental Engineering Institute (NEERI),
A Constituent Laboratory of CSIR,
Delhi Zonal Center, A-93-94,
Naraina Industrial Area, Phase-I, Naraina,
New Delhi - 110028.

Subject: Request for Technical Guidance for calculation of the carrying capacity of the stone crushers area in compliance of order passed by Hon'ble NGT in the matter of O.A. No. 862/2022.

Sir,

This is in reference to the order dated 10.05.2023, issued by the Hon'ble National Green Tribunal (NGT) in the matter of O.A. No. 862/2022, Pankaj Kumar Mishra v/s. Union of India & Ors. A copy of the mentioned order is enclosed for your ready reference.

Hon'ble NGT has constituted a Joint Committee to evaluate the carrying capacity of the stone crusher cluster. The primary objective is to determine the permissible number of stone crushers and establish siting criteria, including inter-se distance requirements. The said assessment is to be completed based on the available data.

In light of the above, the Joint Committee is seeking your esteemed technical guidance to successfully complete the assigned task. We kindly request you to provide a tentative work plan and specify the necessary data requirements for conducting the study.

Your expertise and guidance in this matter are invaluable, and we are confident that your input will contribute significantly in the matter. Your prompt attention to this request would be highly appreciated.

Thank you for your cooperation, and we look forward to receiving your guidance at your earliest convenience. Please feel free to contact us if any clarification or additional information is required.

Regards,

Encl.: As above.

Yours faithfully,

Umesh Kumar
Digitally signed
by Umesh Kumar
Gupta
Date: 2023.12.13
18:07:53 +05'30'

(U.K. Gupta)
Regional Officer

Endt. No. & date as above.

Copy to:-

1. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.

Umesh Kumar
Digitally signed
by Umesh Kumar
Gupta
Date: 2023.12.13
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Regional Officer



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA

Annexure No. 3 1219



संदर्भ संख्या:-

Ref.No.: G000860 / O.A. No. 862/2022/2023

दिनांक:-

Date: 03.11.2023

To,

Director,
CSIR-NEERI,
Nehru Marg,
Nagpur .

Subject: To calculate the carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. In compliance of order passed by Hon'ble NGT in the matter of O.A. No. 862/2022.

Sir,

Kindly refer to the above noted subject, order passed on 10.05.2023 by Hon'ble NGT in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra V/s. Union of India & Ors.(Copy enclosed) through this order. Hon'ble NGT constituted Joint Committee in directed to carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data. Aforesaid of above, on the behalf of the member Joint Committee, we requested that kindly provide me relevant information for further process.

Regards,

Encl.: As above.

Yours faithfully,
RAMESH KUMAR SINGH
Digitally signed
by RAMESH
KUMAR SINGH
Date: 2023.11.03
19:35:42 +05'30'
(R.K. Singh)
Regional Officer

Endt. No. & date as above.

Copy to:-

1. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.

RAMESH KUMAR SINGH
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by RAMESH
KUMAR SINGH
Date: 2023.11.03
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Regional Officer



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G000920 / O.A. No. 862/2022/2023

दिनांक:-

Date: 06.12.2023

To,

Director,
CSIR-NEERI,
Nehru Marg,
Nagpur .

REMINDER-I

Subject: To calculate the carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. In compliance of order passed by Hon'ble NGT in the matter of O.A. No. 862/2022.

Sir,

Kindly refer to the above noted subject, order passed on 10.05.2023 by Hon'ble NGT in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra V/s. Union of India & Ors.(Copy enclosed) through this order. Hon'ble NGT constituted Joint Committee in directed to carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data. Aforesaid of above, on the behalf of the member Joint Committee, we requested that kindly provide me relevant information for further process.

Regards,

Encl.: As above.

Yours faithfully,

Umesh Kumar Gupta
Digitally signed by
Umesh Kumar Gupta
Date: 2023.12.06
16:25:52 +05'30'
(U.K. Gupta)

Regional Officer

Endt. No. & date as above.

Copy to:-

1. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.

Umesh Kumar Gupta
Digitally signed by
Umesh Kumar Gupta
Date: 2023.12.06
16:26:09 +05'30'

Regional Officer



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ.प्र. प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G000919 / O.A. No. 862/2022/2023

दिनांक:-

Date: 06.12.2023

To,

Dr. Kripa Ram,
Assistant Professor
Institute of Environment and Sustainable Development,
Banaras Hindu University,
Varanasi-221005
ram.iesd@bhu.ac.in
7607700787

Subject: To calculate the carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. In compliance of order passed by Hon'ble NGT in the matter of O.A. No. 862/2022.

Sir,

Kindly refer to the above noted subject, order passed on 10.05.2023 by Hon'ble NGT in the matter of O.A. No. 862/2022 Pankaj Kumar Mishra V/s. Union of India & Ors.(Copy enclosed) through this order. Hon'ble NGT constituted Joint Committee in directed to carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data. Aforesaid of above, on the behalf of the member Joint Committee, we requested that kindly provide me relevant information for further process.

Regards,

Encl.: As above.

Yours faithfully,

Umesh
Kumar
Gupta
Digitally signed by
Umesh Kumar
Gupta
Date: 2023.12.06
10:28:05 +05'30'

(U.K. Gupta)

Regional Officer

Endt. No. & date as above.

Copy to:-

1. Shri Rajendra D. Patil, Scientist 'D' CPCB, Regional Directorate, Lucknow.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for kind information and necessary action please.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.

Umesh
Kumar Gupta
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Umesh Kumar Gupta
Date: 2023.12.06
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Regional Officer

Annexure no.6



Photographs of the Field Visit carried on dated 27.12.2023



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



Annexure No. 7
1223

संदर्भ संख्या:-

Ref.No.: G000801/O.A. No. 862/2022/2023

दिनांक:-

Date: 18.10.2023

सेवा में,

1. महाप्रबन्धक, मे० एन०टी०पी०सी० लि०, शक्तिनगर, सोनभद्र।
2. महाप्रबन्धक, मे० एन०टी०पी०सी० लि०, रिहन्द नगर, सोनभद्र।
3. मुख्य महाप्रबन्धक, मे० उ०प्र० राज्य विद्युत उत्पादन निगम लि० ('अ', 'ब' एवं 'द'), अनपरा, सोनभद्र।
4. मुख्य महाप्रबन्धक, मे० उ०प्र० राज्य विद्युत उत्पादन निगम लि० ('अ' एवं 'ब'), ओबरा, सोनभद्र।
5. अध्यक्ष, मे० लैंको पॉवर प्रोजेक्ट्स लि०, अनपरा, सोनभद्र।
6. उपाध्यक्ष, मे० हिण्डालको इण्डस्ट्रीज लि०, (रेनुसागर पॉवर डिवीजन), रेनुसागर, सोनभद्र।

विषय:- मा० राष्ट्रीय हरित अधिकरण में विचाराधीन ओ०ए० संख्या-862/2022 पंकज कुमार मिश्रा बनाम यूनियन ऑफ इण्डिया एवं अन्य में दिनांक-11.10.2023 को पारित आदेश के अनुक्रम में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण में विचाराधीन ओ०ए० संख्या-862/2022 पंकज कुमार मिश्रा बनाम यूनियन ऑफ इण्डिया एवं अन्य में दिनांक- 11.10.2023 को पारित आदेश के अंश निम्नवत् हैं:-

8."He has further submitted that the fly ash is being transported in the open trucks violating the norms and that the entire activity of transportation and storage of the fly ash is done within the area of 30 kms in Singrauli and Sonbhadra falling in the States of UP and MP which is creating health hazard in violation of CPCB guidelines March 2019, for disposal/utilization of fly ash for reclamation of low lying areas and in stowing of abandoned mines/quarries, Para 4.2 of the Guidelines for loading, unloading, storage, transportation of fly ash.....".

उपरोक्त प्रकरण में आवेदक द्वारा अवगत कराया गया है कि फ्लाई ऐश का परिवहन खुले वाहनों के माध्यम से कराया जा रहा है जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी मार्ग-दर्शिका का उल्लंघन है।

अतः उपरोक्त के परिप्रेक्ष्य में आपको निर्देश दिये जाते हैं कि फ्लाई ऐश/कोल ऐश का परिवहन कवर्ड वाहनों अथवा बल्कर्स के माध्यम से ही कराया जाना सुनिश्चित करें। अग्रेतर फ्लाई ऐश/कोल ऐश का परिवहन कवर्ड वाहनों/बल्कर्स के माध्यम से सुनिश्चित किये जाने हेतु परियोजना द्वारा अपने परिसर में ऐश लोडेड वाहनों के निकासी गेट पर एक पी०टी०जेड कैमरा की स्थापना किया जाना सुनिश्चित करें। किसी भी दशा में खुले वाहनों के माध्यम से फ्लाई ऐश/कोल ऐश का परिवहन नहीं होने दिया जाय। उपरोक्त निर्देशों की अनुपालन आख्या राज्य बोर्ड को प्रेषित करें। अन्यथा की दशा में कृत कार्यवाही का उत्तरदायित्व आपके स्वयं का होगा।

भवदीय,

Digitally signed
by RAMESH
KUMAR SINGH
Date: 2023.10.18
19:11:32 +05'30'

(आर०के० सिंह)
क्षेत्रीय अधिकारी

पू०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-

1. जिलाधिकारी महोदय, सोनभद्र को सूचनार्थ सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

RAMESH Digitally signed
KUMAR by RAMESH
SINGH KUMAR SINGH
Date: 2023.10.18
19:11:32 +05'30'

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

सेवा में,

1. मैसर्स नार्दन कोलफील्ड्स लि०, दुद्धिचुआ प्रोजेक्ट दुद्धिचुआ, सोनभद्र।
2. मैसर्स नार्दन कोलफील्ड लि० बीना प्रोजेक्ट बीना, सोनभद्र।
3. मैसर्स नार्दन कोलफील्ड लि० कृष्णशिला परियोजना, बीना, सोनभद्र।
4. मैसर्स नार्दन कोलफील्ड लि० ककरी परियोजना, ककरी सोनभद्र।
5. मैसर्स नार्दन कोलफील्ड लि० खड़िया परियोजना खड़िया सोनभद्र।

विषय- मा० एन०जी०टी० द्वारा गठित मिशन फॉर फ्लाइ एश मैनेजमेंट एण्ड यूटिलाइजेशन की दिनांक 19.10.2023 को आहूत बैठक में दिये गये निर्देशों के अनुपालन के सम्बंध में।

महोदय,

अवगत कराना है मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-164/2018 अश्वनी कुमार दुबे बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 18.01.2021 के अनुपालन में भारत सरकार के पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के कार्यालय ज्ञाप दिनांक 09.03.2022 द्वारा गठित मिशन फॉर फ्लाइ एश मैनेजमेंट एण्ड यूटिलाइजेशन समिति की बैठक दिनांक 19.10.2023 को आहूत की गयी थी। उक्त बैठक का कार्यवृत्त संलग्न है। उक्त मिशन फॉर फ्लाइ एश मैनेजमेंट एण्ड यूटिलाइजेशन समिति की बैठक में कोल माइनिंग इकाइयों को निम्न बिन्दुओं पर कार्यवाही किये जाने के निर्देश दिये गये हैं:-

1. NCL to make a presentation in the next meeting of the Mission regarding action plan and status of mine closure in terms of reclamation and restoration of biodiversity for the abandoned mines.
2. Environmental compensation imposed on TPPs, coal mine, stone crushers in Singrauli and Sonbhadra to be monitored and action to be taken against non-compliance. Status in this regard may be shared in the next meeting.
3. Recommendations of Joint Committee as mentioned in the directions of Hon'ble NGT(PB) O.A. 862/2022 vide Order dated 25.11.2022 to be shared with MPPCB and UPPCB for submitting the details of action taken report regarding its compliance and implementation. All respective industries, TPPs, mines/ stone crushers and railway sidings to ensure the compliance of the recommendation of Joint Committee and submit the compliance report to respective SPCBs.
4. Abandoned mines which are not needed by TPPs and those completed backfilling activities may prepare plans for reclamation and restoration of biodiversity as part of mine closure plan and compliance of environmental clearance. Reclamation activities may be carried out under the supervision of State Forest Department.
5. Necessary directions shall be issued for covering the trucks with tarpaulin sheets for transportation of coal and ash by road and not to use thin LDPE sheets/ green net only to prevent spillage and fugitive emission of coal dust and fly ash during transportation.
6. Commencement of backfilling of ash in mine void of allotted Gorbi pit no. 3 by Anpara TPS by December, 2023. Progress in this regard may be shared with the concerned SPCB and CPCB.
7. All the pending/ ongoing activities in respect of implementation of decisions made during 1st, 2nd, 3rd and 4th meeting of the Mission shall be undertaken and action taken report shall be furnished. Progress to be updated on the website on monthly basis. Necessary formats may be put up on the website to enable all stakeholders to upload the progress online. Login and passwords for all stakeholders to be generated immediately.

अतः आपको निर्देशित किया जाता है कि मिशन फॉर फ्लाइ एश मैनेजमेंट एण्ड यूटिलाइजेशन समिति द्वारा दिये गये उपरोक्त निर्देशों के अनुपालन में प्रभावी कार्यवाही सुनिश्चित करते हुए प्रगति रिपोर्ट/अनुपालन आख्या 15 दिन में राज्य बोर्ड को प्रेषित करना सुनिश्चित करें।

भवदीय,

मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि-क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उपरोक्त निर्देशों के अनुपालन में कृत कार्यवाही की रिपोर्ट बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

Hindi letter head

टी.सी. -12 वी, विभूति खण्ड, गोमती नगर,

लखनऊ - 226 010

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Website : www.uppcb.com



संदर्भ सं०
Ref. No

H-04086 / सी-2 / शाब-632 / 2023

दिनांक
Date 13/12/2023

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure No. 8.2
1225

सेवा में,

1. मै0 उ0प्र0 राज्य विद्युत उत्पादन निगम लि0, अनपरा, सोनभद्र।
2. मै0 ओबरा थर्मल पावर प्लाण्ट्स, ओबरा, सोनभद्र।
3. मै0 लैन्को अनपरा पावर लि0, अनपरा, सोनभद्र।
4. मै0 एन0टी0पी0सी0, रिहन्द, सोनभद्र।
5. मै0 एन0टी0पी0सी0, शक्तिनगर, सोनभद्र।
6. मै0 हिण्डालको इण्डस्ट्रीज लि0, रेनूसागर, सोनभद्र।
7. मै0 हिण्डालको इण्डस्ट्रीज लि0, रेनुकूट, सोनभद्र।

विषय- मा0 एन0जी0टी0 द्वारा गठित मिशन फॉर फ्लाइ ऐश मैनेजमेंट एण्ड यूटिलाइजेशन की दिनांक 19.10.2023 को आहूत बैठक में दिये गये निर्देशों के अनुपालन के सम्बंध में।

महोदय,

अवगत कराना है मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-164/2018 अश्वनी कुमार दुबे बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 18.01.2021 के अनुपालन में भारत सरकार के पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के कार्यालय ज्ञाप दिनांक 09.03.2022 द्वारा गठित मिशन फॉर फ्लाइ ऐश मैनेजमेंट एण्ड यूटिलाइजेशन समिति की बैठक दिनांक 19.10.2023 को आहूत की गयी थी। उक्त बैठक का कार्यवृत्त संलग्न है। उक्त मिशन फॉर फ्लाइ ऐश मैनेजमेंट एण्ड यूटिलाइजेशन समिति की बैठक में थर्मल पावर प्लाण्ट्स को निम्न बिन्दुओं पर कार्यवाही किये जाने के निर्देश दिये गये हैं :-

1. Environmental compensation imposed on TPPs, coal mine, stone crushers in Singrauli and Sonbhadra to be monitored and action to be taken against non-compliance. Status in this regard may be shared in the next meeting.
2. Recommendations of Joint Committee as mentioned in the directions of Hon'ble NGT(PB) O.A. 862/2022 vide Order dated 25.11.2022 to be shared with MPPCB and UPPCB for submitting the details of action taken report regarding its compliance and implementation. All respective industries, TPPs, mines/ stone crushers and railway sidings to ensure the compliance of the recommendation of Joint Committee and submit the compliance report to respective SPCBs.
3. Necessary directions shall be issued for covering the trucks with tarpaulin sheets for transportation of coal and ash by road and not to use thin LDPE sheets/ green net only to prevent spillage and fugitive emission of coal dust and fly ash during transportation.
4. Identification of available low lying areas for disposal of ash by TPPs and monitoring of specific conditions stipulated in the consent granted for dumping of ash in it. Utilization of ash for filling allotted sites of low lying areas must be monitored through geo-tagging and/or Video monitoring. Ash disposed in low lying areas to be stabilized with soil cover and grass/ green belt.
5. Commencement of backfilling of ash in mine void of allotted Gorbi pit no. 3 by Anpara TPS by December, 2023. Progress in this regard may be shared with the concerned SPCB and CPCB.
6. All the pending/ ongoing activities in respect of implementation of decisions made during 1st, 2nd, 3rd and 4th meeting of the Mission shall be undertaken and action taken report shall be furnished. Progress to be updated on the website on monthly basis. Necessary formats may be put up on the website to enable all stakeholders to upload the progress online. Login and passwords for all stakeholders to be generated immediately.

अतः आपको निर्देशित किया जाता है कि मिशन फॉर फ्लाइ ऐश मैनेजमेंट एण्ड यूटिलाइजेशन समिति द्वारा दिये गये उपरोक्त निर्देशों के अनुपालन में तत्काल प्रभावी कार्यवाही सुनिश्चित करते हुए प्रगति रिपोर्ट/अनुपालन आख्या 15 दिन में राज्य बोर्ड को प्रेषित करना सुनिश्चित करें।

भवदीय,

मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उपरोक्त निर्देशों के अनुपालन में कृत कार्यवाही की रिपोर्ट बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

Hindi letter head.

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,

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